

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No.: 560 of 2024/RG

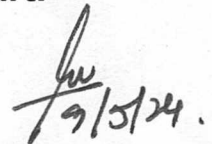
Dated: 09.05.2024

The following District and Sessions Judges are hereby placed in the Selection Time Scale of the Jammu and Kashmir Higher Judicial Service (J-6 163030-219090) retrospectively from the dates as shown against each of them:-

S. No.	Name of the Officer S/Shri	Date of Placement in Selection Time Scale
1	Mohd. Ashraf Malik	01.01.2020
2	Ravinder Nath Wattal	01.01.2020
3	Mohinder Kumar Sharma	01.01.2020
4	Ms. Jeema Bashir	01.01.2020
5	Jawad Ahmad	01.01.2020
6	Haq Nawaz Zargar	20.03.2020
7	Tahir Khursheed Raina	01.04.2020
8	Ms. Shazia Tabassum	01.04.2020
9	Tasleem Arief	08.04.2020
10	Ms. Sonia Gupta	08.04.2020
11	Rajinder Saprou	08.04.2020
12	Naseer Ahmad Dar	01.08.2020
13	Ms. Kalpana Revo	01.01.2021
14	S. C. Kattal	01.02.2021
15	Jatinder Singh Jamwal	01.02.2021
16	Virender Singh Bhou	24.02.2021
17	Khalil Ahmad Choudhary	01.04.2021
18	Rajeev Gupta	01.04.2021
19	Chain Lal Bavoria	01.05.2021
20	Ms. Rupali Ratta	17.07.2022
21	Ritesh Kumar Dubey	26.07.2022
22	Mehmood Ahmad Choudhary	27.07.2022
23	Kamlesh Pandita	26.07.2022
24	Ranbir Singh Jasrotia	24.07.2022
25	Mirza Riyaz-ul Haq	10.05.2024
26	Ms. Masarat Roohi	10.05.2024
27	Balbir Lal	06.05.2024
28	Ashwani Kumar Sharma	29.04.2024
29	Ms. Kusum Lata Pandita	08.05.2024
30	Aijaz Ahmad Khan	29.04.2024

Note: The placement, however, shall be subject to the outcome of writ petition (s) concerning the matter, if any, pending adjudication before the Supreme Court or High Court.

By Order.



(Shahzad Azeem)
Registrar General
Dated: 09.05.2024

No.: 17841-65/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;

..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
7. Registrar Inspection, High Court of J&K and Ladakh, Srinagar;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. S/Shri/Ms. _____;

..... for information.

10. Director Finance, High Court of J&K and Ladakh, Srinagar;
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
12. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
13. Order File


9/5/24.
Registrar General